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(b) The leader of expedition is proposing to write a book on the expedition.

## Defence Buildings in Charbatia (Orissa)

1077. Shri Chintamoni Panigrahi: Will the Minister of Defence be pleased to state:

- (a) whether the buildings of the Defence Ministry in Charbatia in Orissa are being handed over to the Orissa Government;
  - (b) if so, for what purpose; and
- (c) whether the Orissa State Government is going to make any payment for taking over these buildings?

The Minister of Defence (Shri Krishna Menon): (a) No. Sir.

(b) and (c). Do not arise.

## Punjab High Court

1078. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

- (a) the number of permanent judges in the High Court of Punjab; and
- (b) the number of additional judges in the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Eleven.

(b) Six.

#### Engineering College for Delhi

1079. Shri Ram Krishan Gupta: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have considered the Delhi Administration's 831 (Ai) LSD-7.

demand for an engineering college exclusively for students belonging to the Union Territory of Delhi; and

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(b) if so, the nature of decision taken thereon?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The Delhi Administration had requested that seats should be reserved at the College of Engineering and Technology, Delhi, started this year, for students belonging to Union Territory of Delhi and in case it is not possible to do so, the question of continuing and expanding the degree courses in the Delhi Polytechnic and reserving all the seats in these classes for Delhi students may be considered.

Like the Delhi Polytechnic, the College of Engineering and Technology, Delhi is a Central Institute. No reservations have been made in either for students of Delhi who secure adequate number of seats on their own merits. An analysis of the admissions made to the College of Engineering and Technology, Delhi this year shows that 58.7% of the seats filled so far have been secured by students belonging to the Union Territory of Delhi. In the Regional Colleges, 50% of the seats only are reserved for students from the State in which the college is located. In these circumstances, Government are of the view that there is no need to establish an engineering college exclusively for students of Delhi.

## Iron and Steel for Kerala

1080. Shri Maniyangadan: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what are the estimated total requirements of iron and steel of Kerala State for the year 1961-62 and each of the subsequent years of the Third Five Year Plan;

- (b) whether the total demand for the first half of the year 1961 of the State has been met; and
  - (c) if not, the reason for the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The requirements as furnished by the State Governments are as under:—

Year	Metric Tons
1961-62	82,895
1962-63	94,295
1963-64	100,466
1964-65	107,254
1965-66	114,721

- (b) Demands and allocations are made according to financial year. With the liberalisation of distribution control the States are asked to give their demand in respect of restricted categories only. In respect of relaxed categories the demands are planned in full. Against the demand of 14,245 tons of restricted categories for the first half-year of 1961-62, 4,418 tons were allocated to the Kerala State under various quota-heads. The actual despatches of steel to Kerala during the six months ending May 1961 have been about 18000 tons. The despatch of pig iron during the same period was about 1,700 tons. These despatches are, however, against the indents planned in earlier periods.
- (c) It is not possible to meet the demand in full as the total availability at the moment is less than the total demands.

#### Iron Ore in Bastar

# 1081. Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the exploitation of the Bailadila Iron Ore in Bastar District, Madhya Pradesh, has started; and
- (b) if so, whether this is being exploited in private sector or public sector?

The Minister of Mines and Oil (Shrit K. D. Malaviya); (a) and (b). development of iron ore deposits in Bailadila has been entrusted to National Mineral Development Corporation Ltd., a wholly Central Govowned undertaking. ernment Indian Bureau of Mines is carrying on, on behalf of the Corporation, detailed exploration in the area. Based on the results of the exploration, a scheme will be prepared for the exploitation of these deposits. Actual exploitation is expected to start from the latter half of 1965.

# करनाल हत्याकाण्ड या नामला

१०६२ थी प्रकाशकीर शास्त्री: क्या गृह-कार्य मंत्री यह बताने की कृपा करेगे कि:

- (क) करनाल हत्याकांड के तथा-कथित ग्रभियुक्त श्री डी० एस० ग्रेवाल. भूतपूर्व मुपरिन्टेन्डेण्ट ग्राफ पुलिस के खिलाफ. जो विभागी जांच हो रही थी वह पूर्ण हो। गई है;
- (ख) यदि हां, तो जांच कमेटी किनः परिणामों यर पहुंची ;
- (ग) यदि नहीं, तो इसके क्या कारण हैं ग्रीर ग्रभी कितना समय उसमें श्रीर लगेगा;
- (घ) क्या यह सम्भव है कि जांच कार्य पूरा होने पर श्रीघ्र ही श्री ग्रेवाल का से बाहर कहीं स्थान-परिवर्तन कर दियाः जायेगाः ग्रीर
- (ङ) क्या यह सच है कि पंजाब हाई कोर्ट ने फैसले में जो बातें उनके खिलाफ लिखीः थीं ग्रौर सुप्रीम कोर्ट ने उनको फैसले में रहने दिया, उस सम्बन्ध में पंजाब के मुख्य मंत्री जी से कुछ पूछा गया था ?

गृह-कार्य मंत्रालय में राज्य-ःी (आदि दातार) : (क) जी नहीं।